

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT – IV**

**ITEM No.408**  
**IB/774/ND/2022**

**IN THE MATTER OF:**

Pouring Pounds India Private Limited ... Applicant  
Versus  
Dhani Healthcare Limited ... Respondent

**Order under Section 9 of IBC, 2016.**

**Order delivered on 02.12.2022**

**Coram:**

**MR. P.S.N. PRASAD,**  
**HON'BLE MEMBER (JUDICIAL)**

**DR. BINOD KUMAR SINHA,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant : Mr. Siddharth Ranade, a/w Ms. Samrudhi  
Chothoni, Mr. Raghav Bhargava, Advs.  
For the Respondent :

**ORDER**

Due to multiple Benches, there is paucity of time, the matter is adjourned to **19.01.2023**.



**Vishal Rana**  
**Court Officer**  
**Court IV**